Title: Need to pay compensation to the farmers whose land has been acquired by the B.S.F. for border fencing in Jammu Division of Jammu & Kashmir.

CHAUDHARY LAL SINGH (UDHAMPUR): The construction of Border Fencing was started in the four districts of Jammu division , i.e., Poonch, Rajouri, Jammu and Kathua. As per the record available, about 20564.9 Marlas of and has come under the border fencing in these districts. In addition, land measuring 14167 Canals also became inaccessible to the farmers for cultivation. But BSF authorities have not paid the compensation till date for the land acquired for border fencing and for the land which has become uncultivable and inaccessible to owners of land.

I urge upon the Government to issue directions to BSF to pay compensation for land acquired for border fencing and for the land which became uncultivable and inaccessible to owners of land.